

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:455
ANSWERED ON:07.07.2009
COMPENSATION TO FARMERS FOR LAND ACQUISITION
Chauhan Shri Sanjay Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the policy of the Government for compensating adequately the villagers whose land was acquired for construction of National Highways;
- (b) whether the Government has paid compensation for land acquired for construction of National Highways during each of the last three years and the current year; and
- (c) if so, the number of farmers to whom compensation has been paid for acquisition of land for Delhi-Haridwar National Highways?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

- (a) Compensation for land acquired for development of National Highways is paid as per provision of Section 3G of National Highways Act, 1956.
- (b) Yes, Sir.
- (c) As per information available, till date 2924 farmers have been paid compensation for land acquired.